

Declaration of Assets and Liabilities

Year 2025-26

I, **SATISH DAS**, son/daughter/wife of **LATE SRICHANDRAHARIJAN**, Aged **53** years, belonging to **B.L.A.S.** service and presently working as **ABHILEKHWAH** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1500/-	ASHA KUMARI 2,000/-	SAMEER KUMAR 2,000/-	ANGEL KUMARI NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	savinga/c- SBI -18,000/- ALLA.BANK- 5,000/- B.O.I- 9,000/- Co-operative Bank-84,000/- G.P.F- 3,00,000	POST OFFICE 1,0,000/ P.P.F- 138,000/-	U.B.I. 70,000	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-3,50,000/- (annual premium- 24,065/-)	LIC- 3,50,000/ (annual premium- 18,400/-)	LIC- 2,00,000/ (annual premium- 5200/-) 24487/-	LIC- 2,00,000/- (annual premium- 5200/-)	NIL
(v)	Motor Vehicles (details of make, etc.)	TATA TIAGO(XT) 1.2(P) YEAR-2020 BAJAJ CT-100 YEAR-2007	HERO PLEASURE (110cc)	HERO PLEASURE+ (110cc)	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold- 70gms+1 5gms (24 carat) 6,00,000	NIL	SILVER 100 gm 10000/-	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Satish Das.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2.5 acre DUMRI PURNEA CMV- 15,00,000	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1700sqft DUMRI PURNEA CMV- 20,00,000		NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Under Construction Residential 1 kattha Bataura, patna CMV- 1,35,00,000	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	BHAGALPUR 640 SQ.FT. CMV- 1,00,00000	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

Satish Das.

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2026
(a)	(i) Loans from Banks	(i)SB) Home Loans Paid Dues	30,00,000/- 2,00,000/- 28,00,000/-
	(ii) Loans from financial Institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled Tax Mention for F.Y. 2024-25 in A.Y. 2025-2026 PAN- AMYPD8122E	48098/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

[Handwritten signature]

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA/1053							
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 (M/F)

Gender :-

M

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :-

C

 (A/B/C)

Cadre :-

B.L.A.S. SERVICE	
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(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Satish Das*

Name of Employee: **SATISH DAS**

Designation: **ABHILEKHWAH**

Department: **BIHAR VIDHAN SABHA, PATNA**

Place: **PATNA**

Date:.....

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

